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Notice

By virtue of an affidavit sworn before the **Executive Magistrate BHUBANESWAR** on Dated **16th January 2024**, I, **Mr. SUSHANT PARMANIK**, Address **MANIABANDHA, BADAMBA, CUTTACK** have changed my name from **“SUSHANTA KUMAR PATRA”** to **“SUSHANT PARMANIK”**. Henceforth, I shall be known as **“SUSHANT PARMANIK”** for all purposes.

SUSHANT PARMANIK